## 12.09hrs.

[English]

# SALARY, ALLOWANCES AND PENSION OF MEMBERS OF PARLIAMENT (AMENDMENT) BILL\*\*

SHRI RAM NAIK (Bombay North): Sir, I am on a point of order.

Sir, I am raising the point of order only because, any Bill which is to be introduced in the House has to be received by the Members two days in advance.

Sir, I have seen the Memorandum which is given with the Bill. When the Bill was ready on 24th of March, nothing prevented the Minister from presenting it to the House. That could have been done on 27th of March. Why unnecessarily should they resort to such things and then explain it? So, the Minister could be advised to be more careful in future. It is from that point of view I am raising the point of order.

SHRI SOMNATH CHATTERJEE (Bolpur): It is considered to have been retrospectively circulated !

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, I beg to move for leave to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954.

MR. SPEAKER : The question is:

"That leave to be granted to introduce a Bill further to amend the Salary Allowance and Pension of Members of Parliament Act, 1954."

The Motion was adopted.

SHRI VIDYACHARAN SHUKLA: Sir, I introduce\* the Bill.

MR. SPEAKER: I suggest that Matters under Rule 377 may be taken up tomorrow.

SHRI VIDYACHARN SHUKLA: I beg to move.\*\*\*

"That the Bill further to amend the Salary, Allowance and Pension of Members of Parliament Act, 1954, be taken into consideration."

#### MR. SPEAKER: The question is:

"That the Bill further to amend the Salary, Allowance and Pension of Members of Parliament Act, 1954, be taken into consideration."

The motion was adopted.

MR. SPEAKER: We shall now take up Clause-by-Clause consideration of the. Bill. MR. SPEAKER: The question is:

"That Clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

MR. SPEAKER : The question is:

"That Clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted .

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI VIDYACHARAN SHUKLA: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted

12.11 hrs.

[English]

## DEMANDS FOR GRANTS ON ACCOUNT (GENERAL), 1995-96

AND

## SUPPLEMENTARY DEMAND FOR GRANTS-(GENERAL), 1994-95 CONTD.

MR. SPEAKER: We have discussed in some detail the Budget, the Demands for Grants on Account (General) and the Supplementary Demand for Grants (General). We will have an opportunity to discuss them again. We would like to find time for going into them in detail but because it is necessary that the Bill from the Lok Sabha should go to the Rajya Sabha today itself, if all of you agree, we will pass it now.

I shall now put the Demands to the vote of the House.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Third column of the Order Paper be granted to the President out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1996 in respect of the heads of Demands entered in the second column thereof against Demands No. 1 to 26, 28, 29, 31 to 58, 60 to 91,93, and 95 to 99."

The motion was adopted

\*\* Published in the Gazette of India, Extraordinary, Part II, section 2, dated 30.3.95.

\*\*\* Moved with the recommendation of the President.

<sup>\*</sup> Introduced with the recommendation of the president.

Demands for Grants on Account (General) for 1995-96 submitted to the vote of Lok Sabha.

No.of Name of Demand Demand			Amount of Demand for Grant on Account submitted to the House	
		Revenue	Capital	
		Rs.	Rs.	
1	2	3	4	
Minis	try of Agriculture			
	Agriculture	235,13,00,000	1,91,00,000	
2.	Other Services of Department of Agriculture & Cooperation	37,16,00,000	50,87,00,000	
З.	Department of Agricultural Research and Education	91,48,00,000		
4.	Department of Animal Husbandry and Dairying	47,80,00,000	32,59,00,000	
Minist	try of Chemicals and Fertilizers			
5.	Department of Chemicals and Petrochemicals	18,73,00,000	4,04,00,000	
6.	Department of Fertilizers Ministry of Civil Aviation and Tourism	1063,72,00,000	40,85,00,000	
Minis	try of Civil Aviation and Tourism			
7.	Department of Civil Aviation	11,94,00,000	8,85,00,000	
8.	Department of Tourism	15,41,00,000	2,74,00,000	
Minis	stry of Civil Supplies Consumer Affaris and Public Distributio	n ·		
9.	Min. of Civil Suppliers Consumer Affairs and Public Distribution	4,45,00,000	15,00,000	
MINIS	TRY OF COAL			
10.	Ministry of Coal	29,21,00,000	74,36,00,000	
Minis	try of Commerce			
11.	Department of Commerce	105,89,00,000	14,42,00,000	
12.	Department of Supply	5,45,00,000		
Minis	try of Communications			
13.	Department of Posts	372,69,00,000	12,31,00,000	
14.	Department of Tele-communication	1584,36,00,000	1159,17,00,000	
Minis	try of Defence			
15.	Ministry of Defence	337,80,00,000	3,42,00,000	
16.	Defence Pensions	476,13,00,000		
17.	Defence Services-Army	2140,49,00,000		
18.	Defence Services-Navy	261,29,00,000		
19.	Defence Services-Air Force	710,72,00,000		
20.	Defence Ordnance Factories	118,07,00,000		
21.	Capital Outlay on Defence Services		1224,55,00,00	
Minis	try of Environment and Forests			
22.	Ministry of Environment and Forests	71,39,00,000	1,19,00,000	

1	2	3	4
Ministry o	f External Affairs		
23. Mini	stry of External Affairs	191,81,00,000	7,84,00,000
Ministry o	f Finance		
24. Dep	artment of Economic Affairs	579,70,00,000	27,67,00,000
25. Curr	ency, Coinage and Stamps	112,96,00,000	59,99,00,000
26. Payı	nents to Financial Institutions	132,14,00,000	1053,96,00,000
28. Tran	sfers to State and Union Territory Governments	1416,46,00,000	79,17,00.00
29. Loar	ns to Government Servants etc.	· ···	49,00,00,000
31. Dep	artment of Expenditure	2,28,00,000	
32. Pens	sions	165,94,00,000	
33. Audi	t	66,85,00,000	
34. Dep	artment of Revenue	52,44,00,000	89,00,000
35. Dire	ct Taxes	66,66,00,000	28,25,00,000
36. Indir	ect Taxes	100,80,00,000	35,95,00,000
Ministry o	f Food		
37. Mini	stry of Food	903,71,00,000	27,69,00,000
Ministry o	f Food Processing Industries		
38. Mini	stry of Food Processing Industries	6,85,00,000	1,50,00,000
Ministry o	f Health and Family Welfare		
39. Dep	artment of Health	181,84,00,000	61,23,00,000
40. Dep	artment of Family Welfare	315,89,00,000	3,00.000
Ministry o	of Home Affairs		
41. Min	of Home Affairs	47,38,00,000	2,70,00,000
42. Cab	inet	8,44,00,000	
43. Poli	ce	498,98,00,000	69,08,00,000
44. Othe	er Expenditure of the Ministry of Home Affairs	62,24,00,000	32,74,00,000
45. Trar	sfers to Union Territory Governments	39,15,00,000	41,56,00,000
Ministry of	of Human Resource Development		
	artment of Education	450,42,00,000	9,00,000
47. Dep	artment of Youth Affairs and Sports	21,78,00,000	34,00,000
48. Dep	partment of Culture	32,62,00,000	
	partment of Women and Child Development	129,15,00,000	
	of industry	100 10 00 000	
	partment of Industrial Development partment of Heavy Industry	130,42,00,000 3,33,00,000	23,00,000 39,92,00,000
	partment of Public Enterprises	27,00,000	
	partment of Small Scale Industry & Agro and Rural Industries	109,17,00,000	50,89,00,000
	of Information and Broadcasting		
-	istry of Information and Broadcasting	22,31,00,000	3,14,00,000
	adcasting Services	215,50,00,000	50,36,00,000

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1 2	3	4
Ministry of Labour		
56. Ministry of Labour	94,63,00,000	18,00,000
Ministry of Law, Justice and Company Affairs		
57. Law and Justice	58,60,00,000	
58. Election Commission	55,00,000	
60. Department of Company Affairs	2,73,00,000	1,00,000
Ministry of Mines		
61. Ministry of Mines	28,09,00,000	4,83,00,000
Ministry of Non-conventional Energy Sources		
62: Ministry of Non-conventional Energy Sources	37,39,00,000	4,01,00,000
Ministry of Parliamentary Affairs		
63. Ministry of Parliamentary Affairs	29,00,000	
Ministry of Personnel, Public Grievances and Pensions		
64. Ministry of Personnel, Public Grievances and Pensions	13,46,00,000	33,00,000
Ministry of Petroleum and Natural Gas		
65. Ministry of Petroleum and Natural Gas	46,00,000	71,00,000
Ministry of Planing & Programme Implementation		
66. • Planning	18,98,00,000	4,23,00,000
67. Department of Statistics	11,49,00,000	96,00,000
68. Department of Programme Implementation	131,84,00,000	
Ministry of Power		
69. Ministry of Power	95,87,00,000	469,31,00,000
Ministry of Rural Development		
70. Department of Rural Development	22,86,36,00,000	
71. Department of Wasteland Development	17,80,00,000	
Ministry of Science and Technology		
72. Department of Science and Technology	64,31,00,000	6,00,00,000
73. Department of Scientific and Industrial Research	67,01,00,000	1,50,00,000
74. Department of Biotechnology	16,09,00,000	
Ministry of Steel		
75. Ministry of Steel	81,00,000	48,26,00,000
Ministry of Surface Transport		
76. Surface Transport	6,36,00,000	8,10,00,000
77. Roads	93,85,00,000	157,45,00,000
78. Ports Lighthouses and Shipping	30,12,00,000	45,38,00,000
Ministry of Textiles		
79. Ministry of Textiles	91,54,00,000	4,51,00,000

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1 2	3	4
Ministry of Urban Development		
80. Urban Development and Housing	85,77,00,000	32,93,00,000
81. Public Works	60,46,00,000	32,52,00,000
82. Stationery and Printing	23,51,00,000	92,00,000
Ministry of Water Resources		
83. Ministry of Water resources	61,67,00,000	4,56,00,000
Ministry of Welfare		
84. Ministry of Welfare	162,40,00,000	. 30,78,00,000
Department of Atomic Energy		
85. Atomic Energy	98,56,00,000	111,12,00,000
86. Nuclear Power Schemes	86,00,00,000	50,00,00,000
Department of Electronics		
87. Department of Electronics	26,44,00,000	3,59,00,000
Department of Ocean Development		
88. Department of Ocean Development	9,45,00,000	1,54,00,000
Department of Space		
89. Department of Space	138,75,00,000	14,02,00,000
Parliament, Secretariats of President and Vice-president,	Union Public Service Commissi	on
90. Lok Sabha	8,13,00,000	
91. Rajay Sabha	4,16,00,000	
93. Secretariat of Vice-President	6,00,000	
Union Territories without Legislature		
95. Andaman and Nicobar Islands	49,43,00,000	29,41,00,000
96. Dadra and Nagar Haveli	10,75,00,000	3,33,00,000
97. Lakshadweep	19,05,00,000	2,66,00,000
98. Chandigarh	56,54,00,000	11,03,00,000
99. Daman and Diu	9,45,00,000	2,48,00,000
TOTAL REVENUE/ CAPITAL	17886,02,00,000	5442,30,00,000

MR. SPEAKER: Now, I shall put the supplementary Demands for Grants to the vote of the House.

The question is:

"That the respective Supplementary sums not exceeding the amounts on Revenue Accounts and Capital Account show in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1995 in respect of the following demands entered in the second column thereof -1 to 7, 9, 11 to 15, 17 to 25, 27, 29, 32 to 36, 38 to 47, 50 to 56, 58, 60, 63 to 65, 67 to 69, 71, 72, 75 to 80, 82, 83, 88 to 90, 92, 94 to 98.

The motion was adopted